THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Government of Andhra Pradesh (GoAP), GAIL India Limited (GAIL) and HPCL signed a MoU on 27th January, 2017 at Visakhapatnam for the Petrochemical Complex with an estimated cost of ₹ 32901 crore at Kakinada, Andhra Pradesh. Feasibility study has been carried out for the project. Oil Public Sector Undertakings (PSUs) have indicated to the GoAP that Viability Gap Funding is necessary to make the project viable. GoAP has requested Government of India (GoI) to fund the Viability Gap for this Project. Ministry of Petroleum and Natural Gas has conveyed to GoAP that Refinery and Petrochemical Projects are capital intensive projects and require huge amount of investment. It was also conveyed that the proposed project shall have a direct, indirect and induced impact on the economy of the Andhra Pradesh which shall, besides industrialization, result in substantial increase in income, output, employment and tax earning in the State. Accordingly, State Government may take appropriate decision on the issue in overall interest of the State.

Advertisements for petroleum dealership

1204. DR. ASHOK BAJPAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has advertised large number of petroleum dealerships in the country; and
- (b) if so, State-wise and company-wise number of Retail Outlets (ROs) to be allotted to create new jobs and ease the fuel availability?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Oil Marketing Companies (OMCs) have informed that they have issued advertisements for award of new Retail Outlet dealerships on 25.11.2018 and 14.12.2018 on pan India basis. State/UT-wise number of locations advertised for award of retail outlet dealerships by OMCs is given in the Statement.

State/UT/OMC-wise number of locations advertised in November/December, 2018

Sl. No. State/UT		BPCL	IOCL	HPCL
1.	Andaman and Nicobar Islands	0	14	0
2.	Andhra Pradesh	709	1242	813
3.	Arunachal Pradesh	57	62	22

Sl. No. State/UT		BPCL	IOCL	HPCL
4.	Assam	345	453	209
5.	Bihar	740	1484	629
6.	Chandigarh	0	1	0
7.	Chhattisgarh	832	1414	1078
8.	Dadra and Nagar Haveli	8	21	19
9.	Daman and Diu	5	16	11
10.	Delhi	55	87	27
11.	Goa	43	70	60
12.	Gujarat	996	2332	1085
13.	Haryana	1051	1625	654
14.	Himachal Pradesh	166	252	116
15.	Jammu and Kashmir	125	373	134
16.	Jharkhand	402	1124	323
17.	Karnataka	1437	2396	1141
18.	Kerala	473	933	318
19.	Madhya Pradesh	1807	3359	2119
20.	Maharashtra	1956	2695	1994
21.	Manipur	59	84	28
22.	Meghalaya	109	84	33
23.	Mizoram	40	47	40
24.	Nagaland	41	49	15
25.	Odisha	609	1483	522
26.	Puducherry	35	62	40
27.	Punjab	424	1776	437
28.	Rajasthan	1842	4585	3194
29.	Sikkim	18	30	15
30.	Tamil Nadu	1475	2558	1082

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Sl. N	Jo. State/UT	BPCL	IOCL	HPCL		
31.	Telangana	885	1454	1168		
32.	Tripura	83	32	33		
33.	Uttar Pradesh	3223	3634	2170		
34.	Uttarakhand	253	308	305		
35.	West Bengal	718	1002	497		
	Grand Total	21021	37141	20331		

Committee to supervise sale of oil/gas fields to companies

1205. SHRI BHUBANESWAR KALITA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government had formed a committee to look into the operations of selling some small and marginal oil and gas fields of ONGC and OIL to private and foreign companies;
 - (b) if so, the details thereof; and
 - (c) the present status of the proposal?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) The Government has formed a Committee headed by Vice-chairman, NITI Aayog and comprising of Cabinet Secretary, Chief Executive Officer, NITI Aayog, Secretary, Ministry of Petroleum and Natural Gas, Secretary, Department of Economic Affairs and Chairman and Managing Director of Oil and Natural Gas Corporation in October, 2018 to examine the existing and future potential in oil fields, how it can be further enhanced, and to see which model is best suited to further explore additional potential/reserves, and suggest ways for enhancing exploration in the targeted exploration area. The Committee has submitted its report on 29th January, 2019.

New petrol pumps and CNG filling stations

†1206. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government has invited applications for new petrol pumps and CNG filling stations;

[†]Original notice of the question was received in Hindi.